

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 228 OF 2015 &
IA NO. 374 OF 2015**

Dated: 16th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Sardar Sarover Narmada Nigam Ltd. Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent (s)

Counsel for the Appellant(s) : Mr. Tejas Karia
Mr. Surjendu Sankar Das
Mr. Akhil Anand
Ms. Shweta Sharma
Mr. Siddanth Kocchar

Counsel for the Respondent(s) : Mr. Manu Seshadri for R-1

Mr. Sanjeev Kr. Saxena
Mr. R. Mishra for R-2

Mr. Anand K. Ganesan for R-6

ORDER

List the matter on **26.07.2016**. In the meantime, interim order to
continue.

(I.J. Kapoor)
Technical Member
ts/dk

(Justice Ranjana P. Desai)
Chairperson